

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5394
ANSWERED ON:02.05.2005
SURVIVAL OF DRUG INDUSTRY
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether production of bulk drugs have been specified in the red category of industries and Water and Pollution Act;
- (b) if so, whether surveys conducted by national productivity council has failed to identify and suggest clean, economical, practical and environment friendly schemes under the Water and Air Pollution Act for survival of the drug industry; and
- (c) if so, the reaction of the Government there to and steps taken to provide level playing field to the Indian industry vis-à-vis drug industry of China whose raw material of drugs are allowed to be imported in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS(SHRI NAMO NARAIN MEENA)

- (a)& (b) The process of production of bulk drugs is considered hazardous as it generates waste water, solid waste and air emissions containing persistent and toxic chemicals. The study conducted by the National Productivity Council has recommended options for management of hazardous waste, waste minimization and treatment of effluent.
- (c) The import of raw material for drugs is governed by various statutes including provisions under the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989 and its subsequent amendments.